

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

B E F O R E T H E R E G I S T R A R M R . P A W A N D E V K O T W A L

Petition(s) for Special Leave to Appeal (C) No(s). 23728/2015

GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY Petitioner(s)

V E R S U S

COMMISSIONER OF CUSTOMS, CENTRAL EXCISE AND SERVICE TAX, NOIDA

Respondent(s)

(with appln. (s) for placing addl. facts and documents on record
and interim relief and office report)

W I T H

SLP(C) No. 2502/2016

(With appln.(s) for exemption from filing c/c of the impugned
judgment and Interim Relief)

Date : 08/03/2016 This petition was called on for hearing today.

For Petitioner(s) Ms. Samten Doma, Adv.
 Ms. Pragya Baghel, Adv.

For Respondent(s) Mr. Mohd. Hussain, Adv.
 Mr. B. Krishna Prasad, Adv.

U P O N hearing the counsel the Court made the following
O R D E R

Sole respondent to file counter affidavit in both the matters
within four weeks time.

List again on 04.07.2016.

(PAWAN DEV KOTWAL)
Registrar